

legislation is removed or relaxed. The matter regarding protecting intellectual rights in the field of Ayurveda is under consideration.

#### Reviewing of Constitution

316. SHRIMATI JAYANTI PATNAIK : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have a proposal to review the Constitution;

(b) whether a Panel has been set up for this purpose and;

(c) the basic structures of the Constitution which are proposed to be amended ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) The National Agenda for Governance provides for the appointment of a Commission to review the Constitution of India in the light of the experience of the past 50 years and to make suitable recommendations. The Government has not taken any decision in the matter so far.

[Translation]

#### AIDS Control Programme in U.P.

317. SHRI CHETAN CHAUHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons identified as HIV (Positive) in Uttar Pradesh during each of the last three years;

(b) the number of hospitals having AIDS test facilities in Uttar Pradesh;

(c) whether the AIDS Control Programme in Uttar Pradesh is being implemented with General assistance;

(d) if so, the details of the assistance given during the said period; and

(e) the steps taken by the Government for eradication of this disease?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) During the last three years the number of HIV (Positive) detected in Uttar Pradesh are as under :-

1995	—	161
1996	—	157
1997	—	238

(b) The number of hospitals (Voluntary Blood Testing Centre) having AIDS test facilities in Uttar Pradesh is 5.

(c) and (d) Yes, Sir. It is 100% Centrally sponsored programme. The details of assistance given during the above period is as under :-

1995-96	—	Nil
1996-97	—	1450 lac
1997-98	—	495 lac

(e) In order to prevent and control the spread of HIV/AIDS in India, a comprehensive programme is currently under implementation throughout the country as a centrally sponsored scheme. The main strategy consists of :-

- (i) Strengthening Programme Management capabilities at Central and State level.
- (ii) Creation of awareness amongst high risk behaviour groups and general public about HIV/AIDS.
- (iii) Control of Sexually Transmitted Diseases.
- (iv) Promoting blood safety and rational use of blood through proper licensing of blood bank, enforcement and encouraging, voluntary blood donation.
- (v) Strengthening capacity for surveillance and diagnosis, and
- (vi) Extending training in Clinical Management of HIV/AIDS cases.

[English]

#### Review of National Blood Policy

318. DR. ULHAS VASUDEO PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is an increase in the patients of AIDS through Blood Transfusion;

(b) if so, the details thereof, State-wise;

(c) whether the Government propose to set uniform standards for blood donors screening especially in the cases of deferral periods for history of Jaundice, Malaria and diabetes;

(d) if so, the details thereof;

(e) whether the Government also propose to review the National Blood Policy; and